

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2019

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv	Petitioner / ROC	Sp
2.	Monica Nanda	PCS	Respondent	Monica Nanda

CP NO.299/ALD/2018

Sh. Krishna Dev Vyas, Advocate for the petitioner/ ROC and Ms. Monica Nanda, PCS for respondent are present.

Ld. Counsel for the petitioner/ ROC states the present matter may be deferred as the similar appeal is pending before the Hon'ble NCLAT (Appeal No.88/2019) and the judgment has been reserved.

Accordingly, put up this matter on 8th January, 2020.

Dated: 28.11.2019

— S. D. —

**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**